

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No 183/95 199

N. L. Sunder Versus U. D. D & ors.

Date of Order	Orders
6.7.99	Mr. U.D. Sharma, Advocate, Briefholder for Mr. S.R. Chaurasia, Counsel for the applicant None present for the respondents Mr. U.D. Sharma, Briefholder for Mr. S.R. Chaurasia has produced an application on behalf of the applicant, who has sought permission to withdraw the OA. Permission to withdraw the OA is granted. OA is dismissed as having been withdrawn. NO order as to costs.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  (GOPAL KRISHNA) Vice Chairman (J) Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That no further action is Required To Be Taken & The Case is Fit For Consignment To Record.  Dealing Asst. Record Section Officer Digit No. M/... Keeper (Judicial)

27/7/99
25/7/99
N. L. Sunder

47/99